NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARIES ENTERPRISES

NAME OF THE RESPONDENT(S)

: AUGUSTAN TEXTILE COLOURS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.C. SATHYA MARAYANA

Los Pelithoness

Aliton

G. Ramakrishnem

For Pesponder

G. Rantish

ORDER

Counsel representing both the parties are present. Counsel for respondent filed vakalat. While making submissions, counsel for petitioner submitted that he has complied with the statutory requirements like filing the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 and the notification of the MCA dated 29.6.2017. He also stated that he has received the copy of the petition and documents only today and sought time for his submissions. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

ولم – (K. Anantha Padmanabha Swamy) Member (Judicial)